

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1977

ANSWERED ON:27.08.2007

RE-EMPLOYMENT TO EX-SERVICEMEN

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Will the Minister of DEFENCE be pleased to state:

- (a) the total population of Ex-servicemen in the country alongwith the population of widows;
- (b) the details of training being provided to Ex-servicemen and the number of persons trained during the last three years in various fields;
- (c) the details of facilities for re-employment, reservation in jobs and self-employment schemes provided to Ex-servicemen;
- (d) whether Prime Minister attended the 27th Meeting of the Kendriya Sainik Board in New Delhi to take stock of the welfare measures for Ex-servicemen;
- (e) if so, the details thereof and steps taken to implement the schemes suggested by the Prime Minister;
- (f) whether defence personnel are being nominated to Sainik Board;
- (g) if so, the details thereof;
- (h) whether the year 2007 is declared as the year of placement for Ex-servicemen; and
- (i) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) The total population of ex-servicemen is 20,08,026 and the population of the widows is 449361.
- (b) The number of ex-Servicemen and Personnel Below Officer Rank (PBOR) on the verge of retirement, trained in the last three years is as under:-

2004-05	3504
2005-06	5909
2006-07	7636

Training after release/retirement is being provided by Rajya Sainik Boards across the country. 67 courses have been identified for training which cover all the fields in the contemporary job market. The training is imparted free of cost and a monthly stipend of Rs.1000/ is being given to outstation participants.

- (c) The following facilities are being provided to ex-servicemen for their re-settlement:-
 - (i) Reservation in jobs: The Central and the State Governments provide a number of concessions such as reservation in posts, relaxation in age/educational qualifications and exemption from payment of application / examination fees to ESM for their re-employment.
 - (ii) Security Agencies: The DGR registers/sponsors security agencies for providing security guards to various PSUs and Industries in the private sector.
 - (iii) Self employment Schemes:-
 - (1) Loan Assistance Scheme
 - (2) ESM Coal Transportation Scheme
 - (3) Coal Tipper Scheme
 - (4) Allotment of Oil Product Agencies
 - (5) Management of CNG Stations in National Capital Region (NCR).
 - (6) Allotment of Army Surplus Vehicles

(7) Allotment of mother dairy milk and fruit and vegetable shops in NCR

(d) Yes, Sir.

(e) A statement is attached.

(f) & (g): Yes, Sir. Seven retired officers and one retired JCO from the Armed Forces are presently nominated as members of Kendriya Sainik Board.

(h) Yes, Sir.

(i) A target for placement of 40,000 ex-servicemen has been fixed for the year 2007. To achieve this objective, Directorate General of Resettlement has launched a special drive to get placement of ex-servicemen done both in the private as well in the public sector. Further, the cooperation of Industry Associations and various State Governments has been sought and points of contact and interaction strengthened. 26,368 ex-servicemen have been given placements during the period 1st January to 30th June 2007.

STATEMENT REFERRED TO IN REPLY GIVEN IN PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 1977 FOR ANSWER ON 27.8.2007

In his address, the Hon'ble Prime Minister emphasized the following issues:

- (i) High priority be accorded to the training of Defence personnel to prepare them for second careers.
- (ii) More energetic efforts be made towards re-employment and placement of ESM in different sectors.
- (iii) A quarterly target of employment of 10,000 ESM to be set.
- (iv) Efforts should be made to set up more polyclinics and provide improved access to medical facilities for ESM and their families staying far from military stations.
- (v) The needs of War Widows and war disabled require more focus and urgent attention.
- (vi) The target set for pension adalats be met and computerization of Pension sanction offices be undertaken.
- (vii) Grievance redressal meetings in conjunction with Rajya Sainik Boards be organized on the lines of Pension Adalats.
- (viii) To help the families of serving soldiers, a grievance redressal mechanism needs to be put in place. The collector at District level and a Senior Officer at State level should review the status of grievance redressal every quarter.
- (ix) State Governments should consider introducing e-enabled services for dissemination of information for ESM through dedicated websites.

The State Governments and other concerned agencies have been requested to take necessary action to implement the suggestions given by the Hon'ble Prime Minister. Continuous follow up action is taken in this regard.